

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1718
ANSWERED ON:01.08.2003
LOK ADALATS
ADHISANKAR

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Lok Adalats of the High Courts held in the country since January 1, 2003 till date, State-wise;
- (b) the number of cases referred to Lok Adalats and the number of those disposed off, State-wise; and
- (c) the number out of them disposed as on date?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

- (a) to (c) The information is being collected and will be laid on the table of the House.